

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 1132/2016

TARGHIV AHMAD @ MOHAMMAD TALHA

Petitioner(s)

VERSUS

MANJAR ABBAS & ORS.

Respondent(s)

Date : 12/05/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Nikhil Sharma,Adv.
 Mr. Sanjay Kumar Singh,Adv.

For Respondent(s)
 Ms. Asha Gopalan Nair,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed the counter affidavit.

Fresh steps for the service of notice by usual mode to the respondent Nos. 2 to 6 shall be taken by the learned counsel for the petitioners within a period of four weeks.

List again on 4.8.2016.

(M V RAMESH)
Registrar

MG